

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI**

**OA 1617/2014
MA 2581/2014**

this the 29th day of April, 2016

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Dr. Birendra Kumar Sinha, Member (A)**

1. Bhagirath
S/o Shri Sukhdev
Aged about 25 years
Post Security Guard.
2. Parveen
S/o Shri Satyvir Singh
Aged about 23 years
Post Security Guard.
3. Savita
W/o Shri Sohan Lal
Aged about 34 years
Post Security Guard.
4. Ramesh Chander
S/o Shri Jag Ram
Aged about 45 years
Post Security Guard.
5. Mohan Ram
S/o Shri Banwari Lal
Aged about 42 years
Post Security Guard.
6. Kishan Lal
S/o Shri Ratan Singh
Aged about 39 years
Post Security Guard.
7. Karan Singh
S/o Shri Lekh Ram
Aged about 44 years
Post Security Guard.
8. Narayan Singh
S/o Shri Ram Mehar
Aged about 46 years
Post Security Guard.

9. Pardeep
S/o Shri Ishwar Singh
Aged about 27 years
Post Security Guard.
10. Hemchand
S/o Shri Jaibhagwan
Aged about 27 years
Post Security Guard.
11. Bhupender
S/o Shri Daya Kishan
Aged about 42 years
Post Security Guard.
12. Ram Singh
S/o Shri Hari Chand
Aged about 50 years
Post Security Guard.
13. Dharam Pal
S/o Shri Nihal Singh
Aged about 48 years
Post Security Guard.
14. Dharmender
S/o Shri Brahm Singh
Aged about 26 years
Post Security Guard.
15. Shyam Lal
S/o Shri Mangal Singh
Aged about 62 years
Post Security Guard.
16. Jai Bhagwan
S/o Shri Dhanpati Singh
Aged about 50 years
Post Security Guard.
17. Shakuntala Devi
W/o Shri Surinder Singh
Aged about 43 years
Post Security Guard.
18. Sube Singh
S/o Shri Daya Chand
Aged about 44 years
Post Security Guard.
19. Ajay Yadav
S/o Shri Rohtash Singh
Aged about 38 years
Post Security Guard.

20. Manoj Kumar
S/o Shri Khim Chand
Aged about 33 years
Post Security Guard.
21. Surinder Singh
S/o Shri Dilip Singh
Aged about 43 years
Post Security Guard.
22. Subhah Chander
S/o Shri Ram Singh
Aged about 35 years
Post Security Guard.
23. Karamvir
S/o Shri Sube Singh
Aged about 41 years
Post Security Guard.
24. Anita Devi
W/o Shri Rajesh
Aged about 40 years
Post Security Guard.
25. Sheelu
W/o Shri Ghazi Ram
Aged about 42 years
Post Security Guard.
26. Pritam Singh
S/o Shri Jag Ram
Aged about 29 years
Post Security Guard.
27. Anil Kumar
S/o Shri Tara Chand
Aged about 30 years
Post Gunman.

(All C/o Hindustan Engineering & General Mazdoor Union (Regd.)
at A-193, Karamapura, New Delhi -15)

....Applicants.

(By Advocate:Shri Mahesh Srivastava)

VERSUS

1. Govt. of NCT
Through its Secretary
Health & Family Welfare Department
9th Level, A Wing, Delhi Secretariat
I.P.Estate, New Delhi – 110 002.

2. M/s Choudhary Braham Prakash Ayurved
Charak Sansthan, Khera Dabar
Najafgarh, New Delhi – 110 073.
3. M/s Rakshak Security Pvt. Ltd.
T-5, plot No.12, Manish Plaza-III
Sector-10, Dwarka, New Delhi-110 075. Respondents.

(By Advocate:Shri J.P.S.Tomar)

ORDER (ORAL)

By Hon'ble Mr.V. Ajay Kumar, Member (J)

Shri Mahesh Srivastava, the learned counsel appearing for the applicants seeks leave of this Tribunal to withdraw the OA, with liberty to approach an appropriate forum (Industrial Court) within two weeks from today. Accordingly, the said OA is dismissed as withdrawn, with liberty as aforesaid.

MA No. 2581/2014 filed by the respondents, objecting the Jurisdiction of this Tribunal is accordingly disposed of.

Interim orders granted in the said OA shall be in operation for a period of two weeks from today. No costs.

(DR. BIRENDRA KUMAR SINHA)
Member (A)

(V. AJAY KUMAR)
Member (J)

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